

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item N0.212 – IA 717 of 2022  
Item N0.213 – IA 1009 of 2022  
In  
CP(IB) 198 of 2017

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Parshwanath Enterprise  
V/s  
Anil Technoplus Ltd

.....Applicant

.....Respondent

**Order delivered on 17/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA 717 of 2022, IA 1009 of 2022**

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify **IA 717 of 2022** on 22.12.2022 and **IA 1009 of 2022** on 25.11.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**